

W/S. Prafulla Kr. Kar
S. C. Bhuyan
S. C. Saha
CAT/TTII

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No..... 843 1996

Shyam Sunder Senapati, Applicant(s)

G.M. SE Rly. Versus Respondent(s)

Sr. No.	Date	Order with Signature
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19.11.96

REGISTER

21.11.96

Registrar

1. 22.11.96.

In this O.A. the applicant seeks a direction to the respondents to regularise him in the ad.hoc promotional posts i.e. in the post of Mate from 1.4.83; in the post of Mason Mistry from 1.3.85 and Works Mistry from 19.5.88. The applicant has submitted several representations to the respondents that his juniors have been considered and appointed to these higher promotional posts ignoring his claim. He cited the promotion order of one Gobardhan Mohanty to the post of P.W.I. Gr.II vide letter No. SPM/CTC/E/NG/1-834 dated 6.9.93 and another junior Sri K.V. Narayan to the post of BR.1/G-III without giving promotion to him. The applicant had submitted several representations before respondent No. 3 on 9.9.93, 30.3.95 and 20.4.95 for giving him promotion to the post of IOW Gr.III. In particular, in the representation of the Secretary, SERMU,

1. P.O. for Rs 50/-

filed -

19.11.96.

For Regn. Please

20.11.96.

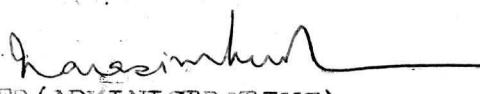
Bench
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SOL

registration

For Admin &
I.O. Please

21.11.96.

Bench.

Serial No. of Order	Date of Order	Order with Signature O.A. No.843/96
		<p style="text-align: center;">- 2 -</p> <p>1 dt.22.11.96 continued.</p> <p>Cuttack Branch-II addressed to the Chief Project Manager, S.E.Railway, Cuttack dated 14.9.93 vide Annexure-4 attention of the Chief Project Manager, respondent No.3 has been drawn to the alleged violation of the policy guidelines in Annexure-7 of the Chief Personnel Officer dated 17.3.1989 inasmuch as a person from the Open Line would have got ^{Indian} more than one promotion in the Construction Branch whereas other persons have got three promotions to the detriment and denial of the claims of the applicants. To the similar effect, is representation to the Chief Project Manager, respondent No.3 of the General Secretary, SERMU, Calcutta besides the personal representations of the applicant. The latest representations of the applicant are Annexures-6/1 dt.26.4.95 and Annexure-6/2 dt.1.7.96.</p> <p>Without considering the other aspects in this O.A., this O.A. can be disposed of by giving a suitable direction to respondent No.3 Chief Project Manager, S.E.Railway, Bhubaneswar. Respondent No.3 shall dispose of the representations pending before him for a long time after hearing the applicant in person and going through the averments made in the O.A. and also in the light of the policy guidelines laid down for this purpose by the Chief Personnel Officer, GRC, Calcutta in his letter dt. 17.3.1989 (Annexure-7), within a period of six weeks from the date of receipt of a copy of this order by passing a speaking and reasoned order and communicate the same to the applicant. The O.A. is disposed of accordingly.</p> <p>Copy of this order be handed over to the counsel for the applicant on proper application.</p> <p style="text-align: right;"> Haresankar MEMBER (ADMINISTRATIVE).</p>
DJ.		